

Flyovers

3933. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state the number of flyovers constructed in Uttar Pradesh during the last three years alongwith the number of flyovers proposed to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : 6 Flyovers have been completed in Uttar Pradesh during the last three years. 8 Flyovers are proposed to be constructed under the Railway Safety Fund Scheme.

[Translation]

Petrol Pumps

3934. SHRI BHIMRAO VISHNUJI BADADE :

SHRI SAYTAJITSINH DULIPSINH GAEKWAD :

Will the PRIME MINISTER be pleased to state :

- (a) whether the Petrol Pumps all over the country remained closed on November 1, 1996;
- (b) if so, the loss of excise duty to the Government due to the closure of the Petrol Pumps;
- (c) whether to recover the losses, the Government proposes to revise the prices of Petroleum Products; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) No, Sir. However, petrol pumps all over Maharashtra remained closed on November 1, 1996 to protest against the State Government's decision regarding value added tax and composition scheme applicable to petrol pumps.

(b) to (d). There was no loss of excise duty to the Government due to the closure of petrol pumps in Maharashtra as the petrol pumps receive only excise duty paid products.

[Translation]

Bottling Plant

3935. SHRI R.L.P. VERMA : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government have acquired 70 acres of land near Bokaro Steel Plant for setting up of LPG bottling plant;
- (b) if so, the details thereof;
- (c) whether the Government propose to provide join to family members whose land were acquired;
- (d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) Yes, Sir.

(b) The land admeasuring 70 acres has been taken or 30 years lease from Bokaro Industrial Area Development Authority, a Government of Bihar undertaking, in November, 1995.

(c) No, Sir.

(d) Not applicable in view of (c) above.

(e) In the offer of Bokaro Industrial Area Development Authority, there is no mention of liability of land losers.

[English]

Environmental Improvement of Urban Slums

3936. SHRI DINSHA PATEL : Will the PRIME MINISTER be pleased to state :

- (a) the total number of location of projects under execution in the country under Environmental Improvement of Urban Slums with external assistance;
- (b) the total number of location of such projects which have been finalised but the actual work is yet to be commence;
- (c) whether it is a fact that not even a single such project has been sanctioned for Gujarat;
- (d) if so, the reasons therefor and the criteria for the selection of projects; and
- (e) the steps taken/proposed to be taken by the Government to ensure more rational distribution of external aid?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (e). There are no projects under execution in the country with external assistance under the scheme of Environmental Improvement of Urban Slums.

[Translation]

Supply of Power in Taj Area

3937. SHRI BHAGWAN SHANKAR RAWAT : Will the PRIME MINISTER be pleased to state :

- (a) whether the only transmission project in Taj Protected area has been envisaged in the scheme presented with affidavit in Supreme Court by the Ministry of Power as well as Uttar Pradesh in public interest petition of M.C. Mehta versus Government of India for stopping the use of generators in Taj protected area in